

STATEMENT-II*Districts of Minority Concentration*

<i>Religion</i>	<i>Percentage population of minorities in 41 minority concentration districts to their population in the country (1981 census)</i>
1. Muslim	36.71
2. Christians	8.75
3. Sikh	1.91
4. Buddhist	14.98
5. Zoroastrians	70.65

Cataract Operation

4165. SHRI SUSHIL CHANDRA VARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the State-wise target laid down by the Government for performing cataract operations during the last three years;

(b) the actual achievement made during the above period;

(c) whether the Government of Madhya Pradesh has forwarded any proposal to the Union Government for seeking World Bank financial assistance to meet the cost of cataract operations; and

(d) the action has been taken on the proposal?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) and (b) The details

are provided in the Statement attached

(c) and (d) Negotiations for obtaining financial assistance for the national Programme for Control of Blindness have been held with World Bank in January-February, 1994. The State of Madhya Pradesh is included in the project.

[*Translation*]

Irrigation Protects

4166. DR. CHINTA MOHAN:
SHRI GUMAN MAL LODHA:
DR. MAHADEEPAK SINGH
SHAKYA:
SHRI NITISH KUMAR:
SHRI ANKUSHRAO
RAOSAHEB TOPE:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of major and medium irrigation projects which were not completed

and spilled over to the Eighth Five Year Plan alongwith their projected costs and reasons therefor;

(b) the number of projects out of them are scheduled to be completed during Eighth Five Year Plan;

(c) the total amount spent there on so far; and

(d) the total estimated amount required for their completion;

THE MINISTER OF STATE OF IN MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) : (a) 158 major, 226 medium and 895 Extension/Renovation/Modernisation (ERM) projects estimated to cost Rs. 54470 crores, Rs. 4797 crores and Rs. 6309 crores respectively have spilled over into VIII Plan. Delay in completion of projects is mainly due to change in scope, cost escalation, contractual problems, public agitation and inadequate provision of funds.

(b) 55 major, 98 medium and 15 ERM Projects are scheduled for completion during VIII Plan.

(c) Amount spent till end of March, 1992 on these projects in Rs. 7540 crores.

(d) An estimated amount of Rs. 4498 crores are required for their completion.

[English]

Bachawat Tribunal Award

4167. SHRI M.V.V.S. MURTHY:
SHRI SULTAN SALAHUDDIN
OWAISI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Bachawat tribunal award for using Krishna-Godawari waters has not been implemented so far.

(b) if so, the reasons therefor; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) : (a) to (c). On 10th April, 1969 Central Government constituted Godavari Water Disputes Tribunal and Krishna Water Disputes Tribunal under the Chairmanship of Justice R.S. Bachawat to adjudicate upon the water dispute regarding the inter-State rivers Godavari and Krishna and river valleys thereof respectively. Whereas Krishna Water Disputes Tribunal gave its report on 27th May, 1976, the Godavari Water Disputes Tribunal gave its report on 7th July, 1980. In accordance with Section 6 of Inter-State Water Disputes Act, 1956 the Government of India published the decisions of Krishna Water Disputes Tribunal and Godavari Water Disputes Tribunal on 31st May, 1976 and 26th July, 1980 respectively thus making it final and binding on the party States. As provided in the Inter-State Water Disputes Act, 1956, the State Governments are required to give effect to the decision.

Irrigation Projects in Orissa

4168. SHRI ARJUN CHARAN SETHI:
Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects